NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(IB) No. 92/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M.

Name of the Company		Haier Appliance India Pvt.Ltd Vs- ATC India Electrinics Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	j i ppodinig on bonan o		Signature with date	
1.	Mr. Joy Sah	a (senion Advocat	e) RESPONDENT	Animoan was
	JOY SAH	I A		Advocate 08.02.2018

- 2. MK. SHAMIT SANYAL, ADVOCATE
- 3 MR ANIBBAN DAS, ADVOCATE

4. Mr. ABHIJIT CHAKRABORTY APPLICANT
Abvocate

5. Miss. Pringaniada Singh
Advocate

Advocate

ORDER

- Ld. Counsel for the operational creditor and the corporate debtor is present.
- Ld. Counsel for the operational creditor sought leave of the Court for filing rejoinder. Prayer is allowed. Rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite party.

List it on 13/03/2018 for admission.

(Jinan K.R.) Member (I) Sd

(V.P.Singh) Member (I)